<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 79 of 2017

Dated: 2nd May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of :

| Haryana Vidyut Prasaran Nigam Ltd., Vs. | | | Appellant(s) |
|--|---|---|---------------|
| Central Electricity Regulatory Commission & Ors. | | | Respondent(s) |
| Counsel for the Appellant(s) | : | Mr. Anand K. Ganesan Ms. Swapna Seshadri | |

Counsel for the Respondent(s) : Ms. Suprarna Srivastava for R-3

Mr. M.G. Ramachandran Ms. Poorva Saigal for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>23.08.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk